

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2015 &
IA NOS. 371 AND 372 OF 2015**

Dated: 31st January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Bhushan Power & Steel Ltd.

...Appellant(s)

Vs.

GRID Corporation of Orissa Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Ms. Shally Bhasin
Mr. Sadapurna Mukherjee
Ms. Shruti Garg

Counsel for the Respondent(s)

:

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R.1

Mr. Rutwik Panda
Ms. Anshu Malik for R.3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **21.03.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh